

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 36

CP 2875/MB/2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **ZODIAC DEVELOPERS PVT LTD**

Section 131 of the Companies Act, 2013

ORDER

Adv. Prachi Wazalwar a/w Adv. Arusha Bapat for the Income Tax Department present through VC. Adv. Roselin Alex i/b Khaitan & Co. for Applicant Company present through VC.

The Counsel for the Income Tax Department submits that copy of the petition has not been served to them. Ld. Counsel for the Petitioner submits that it was served and undertakes to serve it again. She further submits that Reply to the RD's report has already been filed and she is directed to serve the copy of the Reply again to the RoC / RD. List this matter on Board on **23.08.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**